

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:399

ANSWERED ON:07.07.2009

TRAINING OF POLICE PERSONNEL

Nagorao Shri Dudhgaonkar Ganeshrao;Sukur Shri Jadhav Baliram

**Will the Minister of HOME AFFAIRS be pleased to state:**

(a) whether the police personnel in various States in the country do not possess adequate and effective weapons to tackle the increasing terrorist and naxalite activities; and

(b) the steps taken by the Government to modernise police forces in the country vis-a-vis imparting of training to the police personnel to combat terrorist and naxalite activities in the country?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPALLY RAMACHANDRAN)

(a): `Police` being a State subject, it is primarily the responsibility of the State Governments to adequately equip their police forces with modern weapons etc. The Ministry of Home Affairs, however, supplements the efforts of the State Governments towards modernizing the State police forces under a Non-Plan Scheme for Modernization of State Police Forces (MPF Scheme). Under the Scheme, assistance is provided to the States for procurement of modern weaponry, construction of residential and non residential buildings, mobility, communication/security/ forensic science equipment, training infrastructure facilities, etc. Modern weaponry, such as INSAS rifles, AK 47, 9MM carbine, SLRs 7.62 mm, etc. have been provided to the State Governments under the Scheme.

(b): The funds are being provided under the MPF Scheme to states, inter-alia, for creating and upgrading police training infrastructure and procuring related training equipment. Police being a state subject, imparting training to State police personnel is primarily responsibility of the State Governments. Bureau of Police Research and Development organizes training programmes for police personnel of all ranks from States, U.Ts. on basic training as well as on topical interest. Training facilities are also being made available to various State Police Forces at training institutions of the Central Police Forces. A Plan Scheme for setting up of four temporary Counter Insurgency and Anti Terrorism Schools during the 11th Plan period in each of the States of Assam, Bihar, Chhattisgarh, Jharkhand and Orissa to provide training to the police personnel of these States with a view to tackle the menace of naxalism is being implemented from 2008-09. Besides this, training is also being provided to State Police personnel through various courses run by the Indian Army for various operations including counter naxal operations.